### GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO. 390

TO BE ANSWERED ON THE 05<sup>TH</sup> FEBRUARY, 2019/, MAGHA 16, 1940 (SAKA)
ASSISTANCE UNDER APRA

### 390. SHRI JAYADEV GALLA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Andhra Pradesh Reorganisation Act, 2014 contains provision for assistance to be given to the backward districts of Andhra Pradesh and if so, the details thereof:
- (b) whether the assistance, as assured by Prime Minister on the Floor of the House, has to be on the lines of Bundelkhand and KBK districts and if so, the details thereof;
- (c) whether the Government is giving just Rs. 50 crore per districts per year for just three years and washing off its hands and if so, the details thereof;
- (d) the constraints that the Government will have to fulfil the assurance given by PM;
- (e) whether it is not true that Rs. 350 crores have been released and deposited in the account of the State Government of Andhra Pradesh and immediately withdrawn again by the Government; and
- (f) the specific reasons that the amount was taken back after deposit in the account of the State Government of Andhra Pradesh?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

- (a): Yes, Madam. Sections 46(2), 46(3) and 94(2) of the Andhra Pradesh Reorganisation Act (APRA), 2014 contain provisions for assistance to the backward districts of Andhra Pradesh.
- (b): The then Prime Minister stated on the floor of Rajya Sabha that the Bill already provides for a special development package for the backward regions

of the successor State of Andhra Pradesh, in particular for the districts of Rayalaseema and north coastal Andhra Pradesh. This development package will be on the lines of the K-B-K (Koraput-Bolangir-Kalahandi) Special Plan in Odisha and the Bundelkhand special package in Madhya Pradesh and Uttar Pradesh.

- (c): Rs. 1050 crore has been released for the development of 7 backward districts of Andhra Pradesh in three instalments of Rs. 350 crore each (Rs. 50 crore per district per year) by the Central Government. NITI Aayog in its report on Developmental support to the Successor State of Andhra Pradesh under APRA, 2014 dated 1st December, 2015 recommended a total amount of Rs. 2100 crore for the 7 backward districts of Andhra Pradesh @ Rs. 50 crore per district. This grant included Rs. 700 crore released in FY 2014-15 and FY 2015-16.
- (d): The Special Plan for the KBK (Koraput-Bolangir-Kalahandi) Districts of Odisha was implemented under the State Component of Backward Regions Grant Fund (BRGF). Consequent upon the implementation of the recommendations of the Fourteenth Finance Commission, numerous schemes, including, "Backward Regions Grant Fund (BRGF)" under the Special Plan became a part of devolution to the States. Accordingly, no fresh allocation has been made since 2015-16 to the States under the Special Plan.
- (e) & (f): There was a procedural anomaly resulting in release and withdrawal of the sanction amounting to Rs.350 crore to Govt. of Andhra Pradesh.

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